

**Central Administrative Tribunal
Principal Bench
New Delhi**

**CP No.148/2018
In
OA No.3472/2015**

New Delhi, this the 18th day of April, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Shri Kundan, Aged about 71 1/2 years
S/o Late Shri Battain presently is retired
on attaining superannuation at the age of
60 years on 31.03.2006 while was as CLTS
and was held illegally over aged on having
screened in the process of selection in the
year 2005 debarred from consideration now.
Last posted in EBS Babugarh Under Directorate
of RVS (RV-1) QMG's Branch AHQ Ministry of
Defence, R/o Village Chakrasainpur Post Babugarh
Cantt. Distt. Hapur.

....Petitioner

(By Advocate:Shri V.P.S.Tyagi)

Versus

1. Shri Sanjay Mitra, IAS
Secretary, Ministry of Defence
Union Govt. of India
South Block
New Delhi – 110 001.
2. Lt. General AJ Singh
Director General of RVS (RV-1)
QMG's Branch AHQ
IHQ of MOD (Army)
West Block-III, R.K.Puram
New Delhi – 110 066.
3. Brigadier Deep Ahlawat
Commandant
EBS Babugarh Cantt – 245201
Distt. Hapur. Alleged Contemnor.

(By Advocate:Shri D.S.Mahendru)

ORDER (ORAL)**Hon'ble Mr. Raj Vir Sharma, Member (J)**

Heard learned counsel for the parties.

2. Learned counsel for the alleged contemnors produced before us a copy of order dated 12.04.2018 passed in W.P.(C) No.3588/2018 (**Union of India & Ors. Vs. Kundan.** On perusal of the said order, it reveals that Hon'ble High Court has stayed the operation of our judgment.

4. In view of the above we close this CP and notices are discharged. However the applicant is at liberty to revive the same subject to order of the Hon'ble High Court of Delhi in the above said Writ Petition.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member (J)

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